

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
AB (SH) No. 118 of 2013

24.09.2013

List this matter on 25.09.13 as prayed for by Mr. N Das Gupta, the learned counsel for the petitioner.

Mrs. S Bhattacharjee, the learned Addl. PP is present.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Appeal (SH) No. 7 of 2012

24.09.2013

Heard Mr. RB Pradhan, the learned counsel for the appellant as well as Mr. H Abraham, the learned Addl. PP.

Both the learned counsel prayed that the matter may be fixed after Puja vacation. Since the accused person is in custody, I think the matter should be heard and to be decided as early as possible.

Paper Book is ready.

List this matter on 1.10.13 for Hearing.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Petn (SH) No. 58 of 2013

24.09.2013

Heard Mr. VGK Kynta, the learned senior assisted by Mr. R Thangkhiew, the learned counsel for the petitioner as well as Mrs. NG Shylla, the learned counsel for respondents No. 1 & 2 who submits that, CD has not yet arrived.

Call for CD.

Mrs. A Kharshiing appeared in person for respondent No. 3.

List this matter on 1.10.13 for Hearing.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
El. Pet (SH) No. 2 of 2013

24.09.2013

Heard Mr. AK Bhattacharya, the learned senior counsel assisted by Mr. H Das, the learned counsel for the petitioner as well as Mr. D Mazumdar, the learned counsel for the respondents opposite party.

List this matter on 8.10.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
MC(EP)(SH) No. 276 of 2013 in
El. Pet (SH) No. 2 of 2013

24.09.2013

Heard Mr. D Mazumdar, the learned counsel for the applicant as well as Mr. AK Bhattacharya, the learned senior counsel assisted by Mr. H Das, the learned counsel for the respondents opposite party.

Judgment & Order reserved.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
MC(EP)(SH) No. 275 of 2013 in
El. Pet (SH) No. 2 of 2013

24.09.2013

Heard Mr. D Mazumdar, the learned counsel for the applicant as well as Mr. AK Bhattacharya, the learned senior counsel assisted by Mr. H Das, the learned counsel for the respondents opposite party.

List this matter for written statement, if any after delivering of the Judgment & Order in MC(EP)(SH) No. 276 of 2013.

List this matter on 8.10.13.

JUDGE

V. Lyndem